

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP. No. 153/97 /199

(3)

Madan J.

Versus U.O. 1 & Ors.

Date of Order	Orders
<u>22.4.97</u>	Mr. Shiv Kumar, Counsel for the applicant The learned counsel for the applicant seeks permission to withdraw the OA with liberty to file a fresh OA. Permission granted as prayed for. The OA is dismissed as withdrawn.  RATTAN PRAKASH Judicial Member  (O. P. SHARMA) Administrative Member  Central Administrative Tribunal Jaipur Bench Date: 22.4.97 Dealing Officer Digit No. 115 Record Section Officer (Judicial) 